

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 04th March, 2015

No.HC.VII-24/2015/1328/A### Hon'ble the High Court has been pleased to direct the following Judicial Officers from the States of **Assam, Nagaland, Mizoram & Arunachal Pradesh** to attend the "**Regional Conference on Cyber Laws (Issues and Challenges)**", organized by the Judicial Academy, Assam in association with the Hon'ble Gauhati High Court, scheduled to be held on **21st & 22nd March, 2015 at the Assam Administrative Staff College, Khanapara, Guwahati-**

Sl.	Name of the Officer	Designation
1.	Shri Raktim Duarah	Special Judge, Addl. CBI Court No.1, Assam, Guwahati
2.	Shri Mridul Kumar Kalita	District & Sessions Judge, Sonitpur, Tezpur.
3.	Shri Biswajit Chakraborty	Addl. District & Sessions Judge, Karimganj.
4.	Shri Chatra Bhukhon Gogoi	Civil Judge & Asstt. Sessions Judge No.1, Kamrup (M), Guwahati.
5.	Shri Sanjay Hazarika	Chief Judicial Magistrate, Kamrup (Metro).
6.	Shri Paban Chandra Kalita	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur.
7.	Shri Roushan Ara Rahman	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon.
8.	Smt. Mallika Dutta	Civil Judge & Asstt. Sessions Judge, Golaghat.
9.	Shri Roushan Lal	Civil Judge and Asstt. Sessions Judge, Udalguri.
10.	Shri C. Chaturvedy	Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur.
11.	Shri Jaspal Singh	Civil Judge & Asstt. Sessions Judge No.3, Kamrup, Guwahati.
12.	Shri Subhrangshu Dhar	Civil Judge and Asstt. Sessions Judge, Jorhat.
13.	Shri Subhabrata Dutta	Chief Judicial Magistrate, Dhubri.
14.	Smt. Farhana Sultana	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi.
15.	Shri Joydev Koch	Chief Judicial Magistrate, Hailakandi.
16.	Smt. Tripti Ari	Addl. Chief Judicial Magistrate, Nagaon.

17.	Smt. Jyotshna Das	Addl. Chief Judicial Magistrate, Nalbari.
18.	Shri Nishanta Goswami	Sub-Divisional Judicial Magistrate (M), Margherita, Tinsukia
19.	Smt. Moitri Dekadolo	Munsiff-cum-Judicial Magistrate, 1 st Class, Bajali, Pathsala.
20.	Shri Obang Mize	Munsiff, Udalguri.
21.	Shri Nikunja Boro	Munsiff No.1, Kokrajhar.
22.	Smt. Jyotismita Sarma	Munsiff No.1, Goalpara.
23.	Smt. Monoshreeporna Khound	Munsiff No.2, Darrang, Mangaldoi.
24.	Shri Satyajit Karmakar	Munsiff-cum-Judicial Magistrate 1 st Class, Bijni.
25.	Smt. Sagarika Borpujari	Munsiff-cum-JMFC, Nazira, Sivasagar.
26.	Smt. Jayashree Bora	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur.
27.	Smt. Arpita Kar	Judicial Magistrate, 1 st Class, Nalbari.
28.	Smt. Salma Sultana	Munsiff No.2, Morigaon.
29.	Shri Uttam Chetri	Munsiff No.2, Sonitpur, Tezpur
30.	Shri Siddhartha Shankar Sharma	Munsiff No.2, Barpeta.
31.	Shri Sandeep Kaushik	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur, Sonitpur.
32.	Shri Surajit Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai, Dhemaji.
33.	Shri Saptarshi Garg	Munsiff-cum-JMFC, Bokakhat, Golaghat.
34.	Shri Bidyabrata Acharyya	Munsiff No.3, Karimganj.
35.	Smt. Barnali Sarmah	Munsiff No.3, Kamrup (M), Guwahati.
36.	Shri Amarendra Hazarika	Munsiff-cum-JMFC, Abhayapuri, Bongaigaon.
37.	Shri Binod Prasad	Munsiff-cum-Judicial Magistrate, 1 st Class, Bilasipara, Dhubri.
38.	Smt. Monica Missong	Munsiff-cum-Judicial Magistrate 1 st Class, Dhakuakhana, Lakhimpur.
NAGALAND		
1.	Shri Neiko Kanuo	District and Sessions Judge, Mon, Nagaland

2.	Smti Mezivolu T. Therieh	Chief Judicial Magistrate, Kohima, Nagaland
3.	Smti Somet Chumden Chang	Civil Judge (Jr. Divn.), Phek, Nagaland
4.	Smti Seyielenuo Mezhii	Civil Judge (Jr. Divn.), Dimapur, Nagaland
5.	Shri Atoka Achumi	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto, Nagaland
MIZORAM		
1.	Shri Vanlalmawia	Addl. District and Sessions Judge, Aizawl, Mizoram
2.	Shri Liansangzuala	Chief Judicial Magistrate-cum- Senior Civil Judge, Kolasib, Mizoram
3.	Smt. Julie Lalrinzami	Senior Civil Judge, Mamit, Mizoram
4.	Smt. Gracy L. Bawitlung	Senior Civil Judge, Lunglei, Mizoram
5.	Shri Vincent Lalrokima	<i>Under Secretary to the Govt. of Mizoram, Law & Judicial Department.</i>
ARUNACHAL PRADESH		
1.	Shri Yomge Ado	Addl. District and Sessions Judge, Bomdila, Arunachal Pradesh
2.	Shri Hirendra Kashyap	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Itanagar, Capital Complex District, Arunachal Pradesh
3.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Ziro, Upper Subansiri District, Arunachal Pradesh
4.	Shri Habung Tangu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Yingkiong, Upper Siang District, Arunachal Pradesh
5.	Shri Damge Niri	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap, Arunachal Pradesh

The nominated officers are to report at the venue at 08:30 AM positively. Further, they are requested to carry their officially allotted Laptop while attending the Conference.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-24/2015/ 1329 - 1399/A, dated 04.03.2015
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.

3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

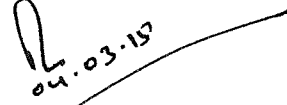
7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
- 8. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Karimganj / Golaghat / Udalguri / Lakhimpur, North Lakhimpur / Jorhat / Dhubri / Darrang, Mangaldoi / Nagaon / Nalbari / Tinsukia / Barpeta / Kokrajhar / Goalpara / Bongaigaon / Sivasagar / Morigaon / Dhemaji / Hailakandi / Chirang. He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He / she is requested to inform the nominated participants of his State accordingly.**
11. The Joint Registrar, Judl. / PM & P / Vig. / Admn.-I., Gauhati High Court, Guwahati
- 12. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participants of his State accordingly.**
13. Shri Raktim Duarah, Special Judge, Addl. CBI Court No.1, Assam, Guwahati
14. Shri Mridul Kumar Kalita, District & Sessions Judge, Sonitpur, Tezpur.
15. Shri Biswajit Chakraborty, Addl. District & Sessions Judge, Karimganj.
16. Shri Chatra Bhukhon Gogoi, Civil Judge & Asstt. Sessions Judge No.1, Kamrup (M), Guwahati.
17. Shri Sanjay Hazarika, Chief Judicial Magistrate, Kamrup (Metro).
18. Shri Paban Chandra Kalita, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur.
19. Shri Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon.
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54. Smti Seyielenuo Mezhii, Civil Judge (Jr. Divn.), Dimapur, Nagaland
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57. Shri Liansangzuala, Chief Judicial Magistrate-cum- Senior Civil Judge, Kolasib, Mizoram
58. Smt. Julie Lalrinzami, Senior Civil Judge, Mamit, Mizoram
59. Smt. Gracy L. Bawitlung, Senior Civil Judge, Lunglei, Mizoram
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(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

66. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
67. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
68. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.

69. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
70. The CA to Registrar General, Gauhati High Court, Guwahati.
71. Office File.


04.03.19

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM